

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 25/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

Name of the Company	Sajan Kumar Bhagat HUF & Anr -Versus- UCIC Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA (PCS)
2. CS. ROHIT KUMAR KESHRI (PCS)

RESPONDENT NO.
1-9.

[Signature]
04/10/17
Rohit Keshri
04/10/17.

1. ~~RATNARO BANERJEE, CR ADV~~
2. GAURAV KHATTAN, ADV
3. NIRNALYA DASEGUPTA, ADV
4. SAHUNAV MITRA, ADV
5. PRITHA BASU, ADV
6. RASSHREE MUKHERJEE, ADV

DEBTOR

[Signature]
4.10.17

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List the matter on 24/11/2017. Interim order passed earlier shall continue till next date of hearing.

sd/

(Jinan K.R.)
Member (J)

sd/-

(Vijai Pratap Singh)
Member (J)